

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 3678/2022

RAMESH SINGH

Appellant(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

Date : 12-01-2023 This appeal was called on for hearing today.

For Appellant(s)

M/S. Equity Lex Associates, AOR
Mrs. Naghma Imtiaz, Adv.
Mr. Zargham Ahmed, Adv.
Mr. Saif Naseem, Adv.
Mr. Raghupathy, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service, none appears on behalf of respondent nos. 1 to 4.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

ATUL M. KURHEKAR
Registrar